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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 15/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Shri. Rajiv Garg
V/s.

M/s. Siti Cable Network Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
43	Adv Vishnu Pai	for Petitioner	
	Trisha S. Mehta	for Resp.	

ORDER

CA 15/58,59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 9.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)